

**COURT- II**

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 147 of 2010**

**Dated : 15<sup>TH</sup> March, 2011.**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Uttar Pradesh Power Corporation Ltd.        .....        Appellant(s)

Vs

N.T.P.C. & Ors.        .....        Respondent(s)

Counsel for the Appellant(s):

Mr. Pradeep Mishra

Mr. Manoj Kumar Mishra

Counsel for the Respondent(s):

Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

**ORDER**

At the request of the learned Counsel for Appellant, post the matter  
for **hearing on 24<sup>th</sup> March, 2011.**

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

PK/rkt